

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:425
ANSWERED ON:25.11.2014
SLAUGHTERING OF MILCH ANIMALS
Singh Dr. Nepal

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of authorised slaughter houses in the country for slaughtering animals to meet the export and domestic demand of meat along with the number of animals slaughtered per annum, State-wise;
- (b) whether the Government has formulated any clear cut policy in regard to slaughtering of animals in these slaughter houses;
- (c) if so, the details thereof;
- (d) whether the Government is aware of the existence of many illegal slaughter houses in various parts of the country where slaughtering of milch animals is going on unabated leading to high incidence of stealing of such animals; and
- (e) if so, the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR AGRICULTURE (Dr. SANJEEV KUMAR BALYAN)

(a) The information regarding number of registered slaughter houses as on 01.04.2014 and estimated number of animals slaughter for meat production (2013-14) are annexed as Annexure-I and Annexure-II, respectively. The number of slaughter houses registered by Agricultural and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce & Industry for export of meat is annexed as Annexure-III.

(b) , (c), (d) & (e) As per Entry 18 of Twelfth Schedule of the Constitution of India, regulation of slaughter houses and tanneries is in Powers, Authorities and responsibilities of Municipalities of respective State Government.